

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:173  
ANSWERED ON:08.08.2012  
GRANTS TO UNIVERSITIES AND COLLEGES  
Abdulrahman Shri ;Gowda Shri D.B. Chandre

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the norms prescribed by the University Grants Commission (UGC) for providing grants to the Universities and Colleges both Government and private in the States;
- (b) the grants sanctioned/provided to each of the Universities and Colleges during the last three years and the current year, university/college-wise, year-wise;
- (c) whether the Government proposes to increase the grants to these Universities and Colleges;
- (d) if so, the details thereof alongwith the steps taken in this regard;
- (e) whether the UGC has urged to some Universities/Colleges to refund the grants; and
- (f) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) The University Grants Commission (UGC) provides general development and maintenance grants to Universities and Colleges which are included under section 2(f) and 12B of UGC Act, 1956, on the basis of outlays determined and communicated to the Universities, in each plan period. During the XI Plan, UGC made allocation to the universities based on the recommendations of the Visiting Committees which had wide ranging discussions with the various stakeholders of the universities. Further, availability of funds with the UGC was also taken into consideration while making allocation. The allocation to the colleges was made by way of interaction between the Principals of the colleges and the Expert Committees, keeping in view the prescribed ceiling of grant under each scheme as laid down under the guidelines.
- (b) The details of grants released to Universities and colleges by UGC are available in the Annual Reports of UGC.
- (c) & (d) : Yes, Sir. The Government proposes to increase the grants to these Universities and Colleges on the basis of outlay determined for the XIth plan period which has not been finalized yet.
- (e) & (f) : Generally, UGC does not seek any refund of amounts released to Universities and Colleges, and amounts are permitted by UGC to be carried forward. However, in certain scheme like special development grants to universities located in backward areas, UGC has asked some universities to refund amount due to non submission of completion documents.